HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR AUCTION NOTICE

No 339/R75

Dated 20-12-2021

An open auction of some obsolete/unserviceable furniture items including matting/scrap and other items located in the premises of High Court of J&K and Ladakh at Srinagar wing will be held on 24rd December, 2021 at 2:30 p.m. sharp with following terms and conditions.

- 1. The interested parties can inspect the material in presence of the Auction Committee of High Court Wing Srinagar on 24.12.2021 from 10.00 a.m. to 12.00 noon and submit their bids for uplifting the said material by 2:30 p.m.
- 2. The each interested bidder (s) should deposit Rs 5000/-, before auctioning the items, as security deposit in the office of undersigned.
- 3. The items will be sold to the highest bidder, in case highest bidder failed to deposit the bid amount, then the items shall be sold to the next highest bidder.
- 4. The successful bidder (s) will have to deposit full bidding amount on the same day by 4.00 p.m.
- 5. The Successful bidding agencie(s) would be required to lift the items in one go and will be required to clear the site at their own cost within two days from the date of auction, failing which all deposited amount along the security amount will be forfeited.
- 6. The auctioned items will be permitted to be removed only after the ensuring payment of full bid amount by the bidder(s) and accordingly the Gate Pass will be issued to the successful bidder(s).
- 7. Unsuccessful bidder(s) will be returned back their deposited amount Rs.5000/- each on the very day after auction.

8. The Auction Committee of High Court Wing Srinagar reserves the right to accept or rejected any/all bids without assigning any reason/notice thereof.

(Shabin Ahinod Baga) TOER Account Office VI Lock High Court ALV Kand Feelinkn, Scipp Court 0

No 27921-25

Dated 20-12-202

copy to,

- 1. Registrar General, High Court of J&K and Ladakh, at Jammu for information.
- 2. Director Information J&K, Srinagar for publishing the Auction Notice in two daily local newspapers having vide circulation in the valley.

3. In-Charge NIC, High Court of J&K and Ladakh, Srinagar for uploading Auction Notice on official website.

4. Incharge Security Main Gate of High Court of Jammu & Kashmir and Ladakh for information and necessary action.

5. All notice boards

High Courty Office Ladek